

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

## Gujarat Electricity Regulatory Commission (Establishment of Forum for Redressal of Grievances of the Consumers) Regulations, 2004

**CONTENTS** 

**CHAPTER 1:-** Preliminary

CHAPTER 2 :- Forum for Redressed of Grievances of the

<u>Consumers</u>

**CHAPTER 3 :-**Representation before the Forum and Grievance

<u>Redressal</u>

CHAPTER 4:-.

**CHAPTER 5 :-** Representation to Ombudsman

**CHAPTER 6:-** Monitoring Report

## Gujarat Electricity Regulatory Commission (Establishment of Forum for Redressal of Grievances of the Consumers) Regulations, 2004

In exercise of the powers conferred under Sec. 181 read with subsec. (5) of Sec. 42 of the Electricity Act, 2003 (36 of 2003) and all powers enabling it in that behalf, Gujarat Electricity Regulatory Commission hereby makes the following Regulations providing for guidelines to the licensees in the State of Gujarat for setting up a Forum for redressal of grievances of consumers.

**CHAPTER 1** 

**Preliminary** 

CHAPTER 2

Forum for Redressed of Grievances of the Consumers

**CHAPTER 3** 

Representation before the Forum and Grievance Redressal

CHAPTER 4

•

CHAPTER 5

Representation to Ombudsman

<u>CHAPTER 6</u> Monitoring Report